

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2729**

**TO BE ANSWERED ON THE 1<sup>ST</sup> AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)**

**SUPPLY OF SUBSTANDARD FOOD TO CAPF PERSONNEL**

**2729. DR. PRABHAS KUMAR SINGH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has received complaints regarding supply of substandard food to the personnel of Central Armed Police Forces (CAPF) and if so, the details and the reaction of the Government in this regard;**

**(b) whether any committee has been constituted to look into the matter; and**

**(c) if so, the outcome thereof ?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (c): Central Reserve Police Force (CRPF) and Border Security Force (BSF) have reported about receipt of complaints regarding poor/ substandard quality of food etc. CRPF after enquiry found the complaints unsubstantiated. BSF also made enquiry into the complaints, some of which were anonymous and found the other complaints to be unsubstantiated.**

**All the forces have a robust grievance redressal mechanism at their end.**

**The Ministry of Home Affairs have reiterated to the forces to ensure that the**

**officers during their visit to posts may check on the aspects of living conditions, clothing, food and equipment and they may also take initiative to get free and frank feedback of the personnel. It has been advised that senior officers may also partake the food prepared for the Jawans and endorse a note on the quality/quantity of food in the Inspection Register. The forces have also been advised to review their internal grievances redressal system and take proactive measures to redress the grievances. The Ministry has also launched an 'app' to facilitate filing of grievances by CAPF personnel.**

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